Details	2009-10	2010-11	2011-12
Appeals received	3,317	4,566	5,398
Appeals decided	3,302	3,521	4,059

In case the appellant is not satisfied with the appellate order or does not receive the appellate order, there is a provision under RTI Act of 2nd appeal to the Central Information Commission.

The information on parts (a), (b) and (d) for the current year *i.e.* from 1.4.2012 to 30.6.2012 and on action against officials responsible for providing incomplete information or information not based on facts is being collected and will be laid on the Table of the House.

Spectrum usage charge

838. SHRIMATI GUNDU SUDHARANI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether DoT currently levies spectrum usage charges from operators on their revenues at 3 per cent of spectrum for 4.4 MHZ to 6 per cent of spectrum for 10 MHZ to ensure that spectrum is not hoarded and used efficiently by operators;
- (b) whether DoT and TRAI propose to charge a flat 3 per cent spectrum usage charge from operators;
 - (c) if so, the details thereof;
- (d) whether such a step would not lead to hoarding of spectrum and inefficient usage of spectrum resulting into reduction in Government revenues of thousands of crores; and
- (e) whether any study has been conducted on this issue by DoT and if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Yes, Sir.

- (b) No, Sir.
- (c) and (d) Do not arise in view of (b) above.
- (e) No, Sir.

BSNL towers

839. SHRI BASAWARAJ PATIL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of towers required to be installed by BSNL to cover entire area under its jurisdiction;
 - (b) how many towers have already been installed; and

(c) in how many years Government plans to install all the required towers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (c) Bharat Sanchar Nigam Limited (BSNL) installs its Base Transceiver Stations (BTSs) based on population/existing customer base/expected customer base and Radio Frequency (RF) planning for mobile coverage subject to techno-commercial feasibility on continuous basis. As on 30.6.2012, BSNL is having 89231 nos. of BTSs. BSNL has already covered 100% District Head Quarters, 98% Block Head Quarters and 55% of Geographical area with mobile services.

Reserve price for auction of spectrum

†840. SHRI SHIVANAND TIWARI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the price proposed as reserve price for auction of spectrum by Telecom Regulatory Authority of India is being found to be much more in comparison to the price in several other countries;
 - (b) if so, the reaction of Government in this regard; and
 - (c) the reasons for not resolving this price fixation issue?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) The final auction price (per MHz per population) in various auctions held in various countries in recent years is given in Statement (*See* below). Based on the Indian population as 120 cores, the Telecom Regulatory Authority of India had recommended reserve price of Rs. 3622 crore for 1800 MHz band which works out approx. Rs. 15/- per MHz per population.

(b) and (c) Government has decided the Reserve Price for 1800 MHz band at Rs. 14,000 crores for 5 MHz pan India and Reserve Price for 800 MHz band at 1.3 times that of 1800 MHz.

Statement

The final auction price in various auctions held in various countries in recent years

Sl. No	Country	Year	Spectrum band (in MHz)	Amount of spectrum auctioned (in MHz)	Auction price per MHz per population (in INR)
1	2	3	4	5	6
1.	Denmark	2010	900	10	1.30

[†]Original notice of the question was received in Hindi.